

Annexure – 5

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 (order received on 26.9.22)

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL														

Note : It came to knowledge of RP after approval of plan by CoC, that one workmen had order of labour court prior to 2011 which was not executed. Claim was not submitted.

DATE 28.02.2024
PLACE DELHI

ASHOK KUMAR GUPTA
RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.
IBBI/IPA-003/IP-N00010/2016-2017/10072